

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3388
TO BE ANSWERED ON THE 17th DECEMBER, 2021**

IMPLEMENTATION OF EWS QUOTA IN MEDICAL COLLEGES

3388: SHRI KOMATI REDDY VENKAT REDDY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has any proposal to implement 10 per cent EWS quota for admissions and increase seats of 25 per cent mandatory quota in all the medical colleges for various courses under MCI to accommodate the weaker sections;
- (b) if so, the details thereof State-wise including college-wise in Telangana; and
- (c) if not, the reasons therefor along with action taken thereon against each medical college by MCI for non-adherence?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE**

(DR BHARATI PRAVIN PAWAR)

(a) to (c): The Ministry has implemented 10% EWS Quota in All India Quota (AIQ) in Central Institutes/ Universities in UG Counseling from the academic year 2019 onwards and in PG counseling was implemented from the academic year 2020 onwards. Further, the Central Government has decided to implement 10% reservation in respect of EWS category in AIQ Scheme for undergraduate and postgraduate medical/dental courses (MBBS/MD/MS/Diploma/BDS/MDS) from the academic year 2021- 22 to state contributed seats as well. However, the matter is subjudice before the Hon'ble Supreme Court.
